

Serial No. of Order	Date of Order
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Order with Signature

4. 1.12.94

Heard. It is reported that the impugned order has since been cancelled, and the applicant has been retained in his previous post. Under the circumstances, the application has become infructuous. The same is disposed of.

B. Pal
Member (Admn.)

Mr. B. Pal has not filed counter. Notice has been served on R-2 and R-3. A-2 has not returned from R-1 and R-4. For orders.

Abh.
1/11/94 Beach

Mr. B. Pal has not filed the counter.

For orders.

Abh.
30/11/94 Beach.

Mr. B. Pal has filed the counter. for R-1.

Copy of counter has not been served.

For recording

Abh.
30/11/94 Beach